

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 70
TO BE ANSWERED ON 20.07.2026**

**COMPENSATION AND PROTECTION OF WORKERS FROM
WORKPLACE ACCIDENTS**

†70. SHRI RAJKUMAR ROAT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the accidental deaths of workers reported while engaged in their jobs in the country during the last five years and the current year, year and State/UT-wise;**
- (b) the details of actual quantum of compensation disbursed in such cases by the respective employers, insurance schemes and State Welfare Boards;**
- (c) the details of the total number of worker fatalities recorded during the said period in the Udaipur, Dungarpur, Banswara, and Pratapgarh districts of Rajasthan, along with the compensation disbursed to their dependents as per the rules;**
- (d) whether the Government is aware that many dependents are deprived of compensation due to destroying evidence by employers/contractors making unfulfilled verbal announcements or owing to administrative delays;**
- (e) if so, the number of such complaints received, First Information Reports (FIRs) registered and the details of the action taken thereon district and State/UT-wise; and**
- (f) whether the Government proposes to introduce any new legislation or the amendments in the existing laws in order to make time-bound and compulsory compensation mandatory, prescribe stringent penalties for tampering with evidence, enforce mandatory registration/insurance in high-risk zones and establish fast-track settlement mechanisms and if so, the timeline thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): The Central Government has enacted the Occupational Safety, Health and Working Conditions (OSH&WC) Code, 2020, which

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has come into force with effect from 21.11.2025 to regulate occupational safety, health and working conditions of the persons employed in an establishment and for matters connected therewith or incidental thereto.

Directorate General Occupational Safety and Health (DGOSH), an attached office of Ministry of Labour and Employment collects the data of accidental deaths and injuries of workers from Chief Inspector of Factories (CIF) / Directorate General of Industrial Safety & Health (DISH) of the States / Union Territories (UTs) in case of factories registered under Factories Act, 1948 [now subsumed under OSH & WC Code 2020]. The details of accidental deaths, state-wise, including in Rajasthan during calendar year 2020 to 2024 is annexed.

Further, the Government has also enacted Code on Social Security (CoSS) 2020 which has come into effect from 21.11.2025. As per CoSS 2020 the compensation related issues are dealt at State / Union Territories level.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 70 FOR 20.07.2026 BY SHRI RAJKUMAR ROAT REGARDING COMPENSATION AND PROTECTION OF WORKERS FROM WORKPLACE ACCIDENTS

State/UT-wise details of Fatal Injuries in registered factories (2020 – 2024)

Sl.	State/UT	2020	2021	2022	2023	2024
1	Andaman and Nicobar Islands	NIL	NIL	NIL	NIL	NIL
2	Andhra Pradesh	66	65	76	71	59
3	Arunachal Pradesh	NIL	NIL	NIL	NIL	NIL
4	Assam	10	4	8	9	8
5	Bihar	12	17	4	4	12
6	Chandigarh	NIL	NIL	NIL	NIL	NIL
7	Chhattisgarh	84	82	78	74	119
8	DD & DNH	5	#	#	#	#
9	Delhi	9	6	36	6	21
10	Goa	6	2	5	6	5
11	Gujarat	212	235	240	221	188
12	Haryana	35	14	22	19	37
13	Himachal Pradesh	8	2	#	#	#
14	Jammu and Kashmir	2	2	3	3	#
15	Jharkhand	16	26	23	26	21
16	Karnataka	45	46	43	53	60
17	Kerala	14	12	9	22	20
18	Lakshadweep	*	*	*	*	*
19	Madhya Pradesh	26	30	36	33	35
20	Maharashtra	154	180	178	190	157
21	Manipur	NIL	NIL	NIL	NIL	NIL
22	Meghalaya	1	1	3	2	NIL
23	Mizoram	NIL	NIL	#	NIL	#
24	Nagaland	NIL	NIL	NIL	NIL	NIL
25	Odisha	47	36	54	54	47
26	Puducherry	1	4	5	4	3
27	Punjab	28	#	9	37	#

28	Rajasthan	23	19	32	25	46
29	Sikkim	*	*	*	*	*
30	Tamil Nadu	114	147	117	184	153
31	Telangana	51	50	60	65	71
32	Tripura	#	2	2	1	1
33	Uttar Pradesh	66	#	#	#	#
34	Uttarakhand	15	6	19	18	9
35	West Bengal	#	#	#	#	59
Total		1050	988	1062	1127	1131

Data Source: Data collected by DGOSH from Chief Inspector of Factories (CIF) / Director of Industrial Safety & Health (DISH) of States / UTs.

N.B.: (i) *: There are no registered factories in this States /Union Territories
(ii) #: Data not reported by the CIF / DISH.
